

# **HIGH COURT OF JAMMU AND KASHMIR**

**(Office of the Registrar General at Srinagar)**

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## ORDER

No:- 918

Dated:- 15/10/2019

In continuation of the earlier practice, it is ordered that the Headquarter of Shri Justice Rajesh Bindal (First Puisne Judge), shall be at Jammu w.e.f. 4<sup>th</sup> of November, 2019, in connection with Annual Durbar Move, Winter Session, 2019, subject, however, to the rider that during this period roster can be provided to him in the Srinagar wing of the High Court also.

**Srinagar**  
**14.10.2019**

**Sd/-**  
**(Gita Mittal)**  
**Chief Justice**

No:- 18565-83/RS

Dated:- 15/10/2019

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for kind information of their Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Jammu / Srinagar
6. Joint Registrar (Protocol/Judicial), High Court of J&K, Jammu/ Srinagar.
7. Chief Accounts Officer, High Court of J&K, Srinagar.  
..... for information and necessary action.
8. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the Official website of High Court.
9. Office file.

**(Sanjay Dhar)**  
**Registrar General**